

Form 4**List of total no. of cases randomly allocated during the month**

| Sr. No | Court | District | Court Name | Court No. | Case Type | Case Count (No. of cases randomly allocated) |
|--------|------------------------------------|----------|------------|-----------|-----------|---|
| 1 | High court of Andhra Pradesh | -- | -- | -- | -- | -- |

Form 5**List of cases in which Case Management hearing was held during the month**

| Sr. No. | Court | District | Case No. | Petitioner Name Vs. Respondent Name | Advocate | Date of Registration | Date of Case Management Hearing |
|---------|------------------------------------|----------|----------|--|----------|-------------------------|---------------------------------------|
| 1 | High Court of Andhra Pradesh | -- | -- | -- | -- | -- | -- |

Form 6

Contested commercial cases disposed during the month

| Sr. No | Court | District | Case No. | Petitioner Name Vs. Respondent Name | Advocate | Date of Registration | Whether Urgent Relief was sought and Pre-Institution mediation did not take place (Yes/No) | Date of Decision | Days for disposal | Nature of Disposal (Contested/Settled) | Date of Execution of Degree | Number of days for execution of decree from date of decision | Act Section |
|--------|------------------------------|----------|-------------------------|--|---------------------|----------------------|--|------------------|-------------------|--|-----------------------------|--|-----------------------------|
| 1 | High Court of Andhra Pradesh | -- | ICO MAO A No. 1 OF 2022 | Norvic Shipping Asia Pte Ltd Vs. VR Commodities Private Limited | M/s. Indus Law Firm | 10-02-2022 | No | 06-05-2022 | 85 | Withdrawn | -- | -- | Order 23, Rule 1&2 of C.P.C |
| 2 | High Court of Andhra Pradesh | -- | ICO MAO A No. 2 OF 2022 | Norvic Shipping Asia Pte Ltd Vs. VR Commodities Private Limited | M/s. Indus Law Firm | 10-02-2022 | No | 06-05-2022 | 85 | Withdrawn | -- | -- | Order 23, Rule 1&2 of C.P.C |
| 3 | High Court of Andhra Pradesh | -- | ICO MAA No. 1 OF 2022 | VR Commodities Private Limited Vs. Norvic Shipping Asia Pte Ltd | Avanija Inuganti | 22-02-2022 | No | 05-05-2022 | 72 | Dismissed | -- | -- | Order 23, Rule 1&2 of C.P.C |

Form 7**Summary of Commercial Cases during the month**

| Sr. No | Court | District | Total no. of cases pending on the 1 st day of the month | Total no. of cases instituted during the month | Total no. of cases disposed during the month | Total no. of cases pending at the end of the month |
|--------|------------------------------|----------|--|--|--|--|
| 1 | High Court of Andhra Pradesh | -- | 64 | 1 | 3 | 62 |